

(b) and (c) Five years age relaxation in upper age limit is admissible to candidates ordinarily domiciled in the State of Jammu and Kashmir.

Extension of track from Lohardaga to Gumla

4608. SHRI RANVIJAY SINGH JUDEV: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways are planning to extend its track/network to Gumla from Lohardaga in Jharkhand; and

(b) by when Ranchi, Lohardaga, Tori track would be operational in Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) A survey for a new line from Lohardaga to Gumla with extension to Simdega was conducted in the year 2008-09. Due to its unremunerative nature and Railways' huge shelf of ongoing projects, the proposal could not be taken forward. Hence, at present there is no proposal to extend track/network from Lohardaga to Gumla in Jharkhand.

(b) Ranchi-Lohardaga-Tori track has already been completed and commissioned.

Revision of flexi-fare system

4609. SHRIMATI SAROJINI HEMBRAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is planning to revise the flexi-fare system in premium trains like Rajdhani, Shatabdi and Duronto Express to benefit crores of passengers of our country;

(b) if so the details thereof; and

(c) whether Government is aware of the fact that flexi-fare system in Railways, where there is no private operators like airlines, is not conducive for passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) A Committee was constituted to review the flexi-fare scheme. The terms of reference of the Committee was to examine all options and recommend best option keeping in mind interest of passengers and Railways. The Committee has submitted its report which is under examination.